

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 03.09.2019 (TUESDAY)

COURT OF CHAIRPERSON

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 877 of 2019 (For Correction)	Asian Wind Energy Pvt Ltd. Vs. Santha Spinning Mills Pvt Ltd.	Ravi Raghunath	
2.	I.A. No. 2730 of 2019 in Comp. App (AT) (Ins) No. 655 of 2019	ICICI Bank Ltd. Vs. Gopalsamy Ganesh Babu.	Madhusmita Bora	
3.	Comp. App. (AT) (Ins) No. 47 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. With	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
4.	Comp. App. (AT) (Ins) No. 48 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors. With	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
5.	Comp. App. (AT) (Ins) No. 49 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. with	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
6.	Comp. App. (AT) (Ins) No. 50 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors.	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
7.	Comp. App. (AT) (Ins) No. 513 of 2019	Bannari Amman Spinning Mills Ltd. Vs. My Choice Knit & Apparels Pvt. Ltd.	Nandini Sharma	Shivam Narang
8.	Comp. App. (AT) (Ins) No. 766 of 2019	Vijay Kumar Choudhary & Anr. Vs. Educomp Infrastructure & School & Ors.	Apoorva Chowdhury	Vikas Mehta, Vatsala Rai -RP
9.	Comp. App. (AT) (Ins) No. 864 of 2019	Navin Raheja. Vs. Shilpa Jain & Ors.	Saurabh Kalia	Arunav Patnaik Neeraj Sharma-R3

For Admission (Fresh Cases)

10.	Comp. App. (AT) (Ins) No. 838 of 2019	Sagar Dinesh Jariwala. Vs. Small Industries Development Bank of India (SIDBI) & Ors.	Udit Gupta	
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11.	Comp. App. (AT) (Ins) No. 839 of 2019 (With Defects)	Harneshwar Agro Products Power & Yeast (I) Ltd. Vs. Punjab National Bank.	Vijay kumar	
12.	Comp. App. (AT) (Ins) No. 840-841 of 2019	Abstract Logixtix Pvt Ltd. Vs. Nuddea Plantations Pvt & Ors.	Sukesh Ghosh	Delip Niranjana-R2 Smriti Churiwal-R3
13.	Comp. App. (AT) (Ins) No. 842 of 2019	Kaushik Ghosh. Vs. Noor Alam & Ors.	Simran Jeet	
14.	Comp. App. (AT) (Ins) No. 884 of 2019	P V krishnaprasad & Anr. Vs. J. Manivannan	Diksha Rai	
15.	Comp. App. (AT) (Ins) No. 901 of 2019	International Asset Reconstruction Co. Ltd. Vs. G. Gunasekaran & Ors.	Chitranshul A. Sinha	
16.	Comp. App. (AT) (Ins) No. 903 of 2019	Amit Gupta. Vs. Yogesh Gupta.	Rajan N.Karanjawala	
17.	Comp. App. (AT) (Ins) No. 904 of 2019	Noor Alam & Ors. Vs. Partha Kamal Sen & Ors.	Abhishek Anand	
18.	Comp. App. (AT) (Ins) No. 905 of 2019	Jagvir singh Solanki. Vs. Ravi Renewable Energy & Lighting Pvt Ltd & Anr.	Manoj Kumar Garg	
19.	Comp. App. (AT) (Ins) No. 906 of 2019	Rakesh Wadhawan. Vs. Bank of India & Anr.	Subir Kumar	
20.	Comp. App. (AT) No. 239 of 2019	R.R. Home Developers Pvt Ltd & Ors. Vs. Rajendra Jain & Ors.	Gurcharan Singh	

For Admission (After Notice)

21.	Comp. App. (AT) (Ins) No. 121 of 2019	Martin S.K Golla Vs. Wig Associates Pvt Ltd. &Ors.	Davesh Bhatia	Praveena Gautam- BOB Mithun Shashank- IBBI Pooja Pandey-R1
22.	Comp. App. (AT) (Ins) No. 354 of 2019	Tourism Finance Corporation of India Ltd. Vs. Rainbow Papers Ltd & Ors. With	Sumant Batra	M.S. Vishnu Sankar
23.	Comp. App. (AT) (Ins) No. 364 of 2019	Virag Enterprise Vs. Ramchandra D. Chaudhary, RP of Rainbow Papers Ltd. &Anr. With	Parag Shah	M.S. Vishnu Sankar

24.	Comp. App. (AT) (Ins) No. 404 of 2019	State Tax Officer (1) Vs. Rainbow Papers Limited.	Hemantika Wahi	M.S. Vishnu Sankar
25.	Comp. App. (AT) (Ins) No. 281 of 2019	B.M. Pipes Pvt Ltd Vs. Eta Engineering Pvt Ltd	Saakaar Sardana	Priyaka Ghorawat
26.	Comp. App. (AT) (Ins) No. 335 of 2019	Trozen Sales Corporation Vs. Shashi Distelleries Pvt Ltd.	Charu Sachdev	Anand Sanjay
27.	Comp. App. (AT) (Ins) No. 494 of 2019	Bank of India. Vs. Shrenuj & Company Ltd.	Ashish Rana	Siddharth Sharma- R1 Mahesh Agarwal
28.	Comp. App. (AT) (Ins) No. 465 of 2019	Ashok Kumar Bansal Vs. Punjab National Bank & Anr.	Aaroahi	Rajesh Rattan, Amish Tondon, Ayush
29.	Comp. App. (AT) (Ins) No. 555 of 2019	VA Tech Wabag Ltd. Vs. Venkatesan Sankarnarayan & Ors.	B.Dubey	Sabhya Choudhary
30.	Comp. App. (AT) (Ins) No. 645 of 2019	Manoj Kumar Vs. Ample Infrastructure Pvt. Ltd. & Anr.	Arijit Mazumdar	Sanskar Agarwal- R1 Saurabh Kalia-IRP Pavan Bhushan
31.	Comp. App (AT) (Ins) No. 685 of 2019	Sita Ram. Vs. Samir Kumar Bhattacharya RP of Stesalit Ltd.	Arora Vishwas Kumar	
32.	Comp. App (AT) (Ins) No. 723 of 2019	Vishal Doshi. Vs. Bank of India & Anr.	Mahesh Agarwal	Ashish Rana (R1)
33.	Comp. App. (AT) (Ins) No. 771 of 2019	Poonam Gupta Vs. Suman Chadha & Anr.	Gautam Bajaj	
34.	Comp. App. (AT) (Ins) No. 776 of 2019	Seitz GmbH Vs. Simran Technologies Pvt. Ltd.	Swapnil Gupta	
35.	Comp. App (AT) (Ins) No. 779 of 2019	Fairwood Infra & Services Pvt Ltd. Vs. Wave Megacity Centre Pvt Ltd.	Ujjwal Jha	
36.	Comp. App (AT) (Ins) No. 780 of 2019	Embee Software Pvt Ltd. Vs. Solicon Pvt Ltd.	Sujoy Chatterjee	
37.	Comp. App. (AT) (Ins) No. 797 of 2019	Meena V. Kothari. Vs. Maberest Hotels Pvt Ltd	Chandra Shekhar Yadav	

38.	Comp. App (AT) No. 48 of 2019	UFO Moviez India Ltd & Anr. Vs. Union of India, Ministry of Corporate Affairs, through the Regional Director, Western Region.	Vijayendra Pratap Singh	S.Ramakantha
39.	Competition App. (AT) No. 27 of 2019	Philipe Haydon. Vs. Competition Commission of India & Anr. with	Laxmi Kruttika Vijay	Manish Paliwal
40.	Competition App. (AT) No. 28 of 2019	Sagaya Mary. Vs. Competition Commission of India & Anr. with	Laxmi Kruttika Vijay	Manish Paliwal
41.	Competition App. (AT) No. 29 of 2019	The Himalaya Drug Company. Vs. Competition Commission of India & Anr.	Laxmi Kruttika Vijay	Manish Paliwal

02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 471 of 2019	Ajeet Kumar Saxena & Ors. Vs. Shubhkamna Buildtech Pvt Ltd & Ors.	Sudeep Kumar Shrotriya	Akshay Goel-R1 Arun Batta-R2 Anand Sonbhadra- RP
2.	Contempt Case (AT) No. 01 of 2019 in Comp. App. (AT) No. 31 of 2016	Surjeet Singh Vs. Prakash Kumar & Anr.	Abhay Kumar	Saurabh Jain

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By Order

-sd/-
Registrar